NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. | |
|-------------------------|----------|---------------------------|---------|--|--|
| CP 104/16 | TP 56/17 | 6/17 Hearing 433(e) Rangs | | Rangsons Electronics Pvt. Ltd. Vs Opto Circuits(India) Ltd. | |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|---|-------------------------|-----------------|
| 19 | K.V. Omprakash & Sovornya Joshi Zonscientia Law Associates | For Respondent | Shahri Jakri |
| | (7204653004) | * | |
| | HARI PRAZAD. M-C. MC Lakehnikumanang Gidler 9886223709 | en openational creditor | Spring. |

Counsel for petitioner is present. Counsel for respondent is also present. Counsel has filed affidavit of compliance of the objections raised by the Registry. Counsel for respondent requested time to file objection.

Time extended finally till 19.09.2017.

MEMBER (J)

MEMBER (T)